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Title:Need to look into the issue of fresh caste certificates demanded by the State Government of Delhi for applying jobs to SC/ST and OBC candidate.

SHRI CHENGARA SURENDRAN (ADOOR): Sir, I would like to bring an important matter to the notice of this august House. ... (Interruptions) I believe the value of the caste certificates issued in our country is the same.... (Interruptions) The Central Government has issued an order that the value of the certificates issued to SC/ST and OBC certificate to the people concerned. all over the country is the same. ... (Interruptions)

But the Delhi State Government's standing rules do not accept this order. They are demanding that the candidates should first produce the caste certificates, especially the Scheduled Castes, the Scheduled Tribes and the OBCs, only then they would get the Government jobs in the State of Delhi. This does not affect the general category people. This shows that the Delhi State Government is giving silent support to the general category people.

MR. SPEAKER: I have called his name. Please take your seat. I will call your name also.

... (Interruptions)

MR. SPEAKER: Please understand, this is not the procedure.

SHRI CHENGARA SURENDRAN : Recently, the same policy was applied at the time of giving appointment to not less than 4,000 teachers in the State of Delhi.... (Interruptions) Sir, I am a new Member.... (Interruptions)

MR. SPEAKER: You always disturb the House. Please take your seat. Let the hon. Member complete his speech.

... (Interruptions)

श्री प्रभुनाथ सिंह (महाराजगंज): महोदय, हमने भी नोटिस दिया हुआ है।

अध्यक्ष महोदय : आपका नोटिस यहां है।

Please take your seat.

SHRI CHENGARA SURENDRAN : Recently, the same policy was applied at the time of giving appointment to not less than 4000 teachers in the State of Delhi under NDMC, MCD and Directorate of Education. The case was registered in the last year as also in the current year.

So, I would request the Union Government to kindly look into the matter seriously and take necessary steps in favour of the Scheduled Castes, the Scheduled Tribes and the OBCs.